

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 09.09.2019 (MONDAY)
COURT OF CHAIRPERSON
02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 2796 of 2019 in Contempt Case (At) No. 15-16 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	EIH Ltd. Vs. Subodh Kumar Agrawal	Arijit Mazumdar	
2.	Comp. App. (AT) (Ins) No. 263 of 2019	Mukesh Agarwal. Vs. RQS Engineering Pvt. Ltd.	Neela Gokhale	Rakesh Kumar
3.	Comp. App (AT) (Ins) No. 727 of 2019	Jafer Ali Vs. Amit Naidu & Anr.	Nishanth Patil	Ravi Sehgal-R1 S. Viswanathan-RP P Usha
4.	Comp. App. (AT) (Ins) No. 741 of 2019	Sajeve Bhushan Deora. Vs. Axis Bank Ltd & Ors.	Arunima Bhattacharjee	Padmaja Kaul-R1
5.	Comp. App. (AT) (Ins) No. 769 of 2019	Janak Dhawan. Vs. Famous Innovations Digital Creative Pvt Ltd & Ors.	Anuj Shah	Malvika Kalra (R1) Gautam Singhal (IRP)
6.	Comp. App. (AT) (Ins) No. 888 of 2019	Javitri Estates Pvt. Ltd. Vs. Chryso India Pvt. Ltd.	Dibyadyuti Banerjee	Ankit Bhardwaj

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 869 of 2019	Anjan Ghosh. Vs. Asset Reconstruction Company (India) Ltd.	Partha Sil	Bishwajit Dubey-R1
8.	Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs. Umang Realtech Pvt Ltd.	Manoj Kumar	
9.	Comp. App. (AT) (Ins) No. 927 of 2019	Ashish Manik. Vs. SR Marine & Offshore Engineering Pvt Ltd & Anr.	T. Sundar Ramanathan	

10.	Comp. App. (AT) (Ins) No. 928 of 2019	JM Financial Asset Reconstruction Company Ltd. Vs. Amresh Shukla IRP City Mall Vikash Pvt. Ltd.	Abhishek Anand	
11.	Comp. App. (AT) (Ins) No. 929 of 2019	Sarita Vishal. Vs. Anupam Enterprises.	Shiv Kumar Suri	
12.	Comp. App. (AT) (Ins) No. 930 of 2019	Ponneri Steel Industries. Vs. Gulam Mustafa Enterprises Pvt Ltd.	Monish Panda	
13.	Comp. App. (AT) (Ins) No. 931 of 2019	Eastern Electrodes & Coke Pvt Ltd. Vs. Bhaskar Shrachhi Alloys Ltd.	Vikrant Pachnanda	
14.	Comp. App. (AT) (Ins) No. 932 of 2019	Piyush Periwal. Vs. Stressed Assets Stabilization Fund (SASF)	Manish Verma	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 438 of 2019	VNR Infrastructure Ltd. Vs. SS Rail Works Pvt Ltd With	Akshat singh	M. Anil Kumar
16.	Comp. App. (AT) (Ins) No. 440 of 2019	VNR Infrastructure Ltd. Vs. CSTE/ Const. & Ors. With	Priyanka Anand	Rajeshwar Singh- R1&R3 Aakriti Dhawan- R2
17.	Comp. App. (AT) (Ins) No. 444 of 2019	VNR Infrastructure Ltd. Through its liquidator T.S.N. Raja Vs. Rama Raghava Reddy With	Priyanka	Aakriti Dhawan
18.	Comp. App. (AT) (Ins) No. 567 of 2019	VNR Infrastructure Ltd. Vs. The Chief Engineer.	Ankit Kapoor	Rohit Dhingra
19.	Comp. App. (AT) (Ins) No. 470 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd With	Dhaval Deshpande	Avinash Khanolkar-R2&3 Anagha Anasingaraju
20.	Comp. App. (AT) (Ins) No. 486 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd.	Dhaval Deshpande	Avinash Khanolkar-R2&3 Anagha Anasingaraju
21.	Comp. App. (AT) (Ins) No. 477 of 2019	B.E Billimoria and Company Ltd. Vs. Vikram Ispat Udyog.	Dhaval Deshpande	Iswar Mohapatra

22.	Comp. App. (AT) (Ins) No. 479 of 2019	Yogesh Baliram Vargantwar. Vs. Vighnaharta Health Visionaries Pvt Ltd.	Pradeep K. Mittal	Rahul Totala
23.	Comp. App. (AT) (Ins) No. 543 of 2019	Naik Environmental Engineers Pvt. Ltd. Vs. Lucina Land Development Ltd.	Prabhat Chaurasia	Sumesh Dhawan
24.	Comp. App. (AT) (Ins) No. 545 of 2019	R. Balarami Reddy Vs. Sutanu Sinha	G. Arun	Shashank Agarwal
25.	Comp. App. (AT) (Ins) No. 705 of 2019	Prayag Polytech Pvt Ltd. Vs. Bon Lon Petrochem LLP.	Vipul Ganda	
26.	Comp. App. (AT) (Ins) No. 710 of 2019	Saumil. A. Bhavnagri. Vs. Nimit Builder Pvt Ltd & Ors.	Dinkar Singh	Ashok Kriplani- IRP
27.	Comp. App (AT) (Ins) No. 711 of 2019	Sushila Lakhotia. Vs. Zeal Developers Pvt Ltd.	Aman Anand	

For Hearing

28.	TA(AT) (Competition) No. 46 of 2017 (Old Appeal No. 53/2015) Part Heard	Chemist & Druggist Association, Goa Vs. CCI &Ors.	NakulMohta	Harsh Peechara (R1-CCI), Ashish Kothari (R- 3), M.M. Sharma (R-4)
29.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement&Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht -(R- NSE)
30.	Comp. App. (AT) (Ins) No. 661 of 2019	Anjani Gases, A sole Proprietorship Concern. Vs. B.P Projects Pvt Ltd.	Rohit Sharma	
31.	Competition Appeal (AT) No. 31 of 2017	Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India With	YamanVerma	Samar Bansal (R- CC1) Sangram Patnaik-R2
32.	Competition Appeal (AT) No. 33 of 2017	Grasim Industries Ltd. Vs. CCI &Ors.	Krithika Ramesh	Samar Bansal (R- CC1) Sangram Patnaik-R2

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By Order
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Assistant Registrar